

ITEM NO.66

COURT NO.10

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.8675/2022

(Arising out of impugned final judgment and order dated 07-09-2022 in CRLP No.5659/2021 passed by the High Court of Karnataka at Bengaluru)

B.S. YEDIYURAPPA

Petitioner(s)

VERSUS

ABRAHAM T.J. & ORS.

Respondent(s)

(With IA No.138597/2022 - EXEMPTION FROM FILING O.T. and IA No. 138595/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

Date : 23-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Siddharth Dave, Sr. Adv.
Mr. Sandeep Patil, Adv.
Mr. Shubhranshu Padhi, Adv.
Mr. Kush Chaturvedi, AOR
Mr. Syed Faraz Alam, Adv.
Mr. Atharva Gaur, Adv.
Mr. Aayushman Aggarwal, Adv.
Mr. Jay Nirupam, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.

Mr. Anmol Kheta, Adv.
Ms. Anshala Varma, Adv.
Mr. Kwan Jaggi, Adv.
Mr. Nakul Chengappa, Adv.

For Respondent(s) Mr. Vikas Upadhyay, AOR
Mr. Ashwin Kumar Nair, Adv.
Mrs. Ankita Kashyap, Adv.
Mr. Arjun Singh Tomar, Adv.
Mr. Gaurav Gk, Adv.
Mr. Gopalakrishna, Adv.
Ms. Sneha Abraham, Adv.
Mr. Nitin Gaur, Adv.

Mr. Aman Panwar, AAG
Mr. V.N. Raghupathy, AOR
Mr. Shivam Singh Baghel, Adv.
Mr. Harsh Gattani, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petition on 18 October 2024 and be treated as a part heard matter.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar